

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No 27/BB/2018	-	To comply objection raised by Registry	Rule 6 of IB	M/s Kirloskar Electric Company Ltd Vs V S L Steels Ltd

SL. NO.	NAME (IN CAPITAL)	REPRESENTATION TO WHOM	SIGNATURE
	N. THATHESH .		
	& PHONE NUMBER		
	9242443072	Applicant	N. Thathesh

**ORDER**

Matter is listed today for compliance of objections. Counsel for Petitioner has filed memo seeking extension of time for compliance. Time extended till 12/02/2018 for complying the objections.

  
**Member (T)**

  
**Member (J)**